NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on 29th August 2025 :

The Single Bench presided over by the **Hon'ble Shri Justice Ashwin D. Bhobe** will not be available for judicial work.

Urgent mentioning and placing of matters, if any, will be allowed before the Single Bench presided over by the **Hon'ble Shri Justice Amit Borkar.**

Date: 20.08.2025]	By Order,
]	
]	sd/-
High Court, Appellate Side,]	(H. M. Bhosale)
Bombay]	Registrar (Judl-I)